

# MEGHALAYA LEGISLATIVE ASSEMBLY

## LIST OF BUSINESS

### BUDGET SESSION

TUESDAY MARCH 24, 2015

### GOVERNMENT BUSINESS

1. Questions.
2. Shri PAUL LYNGDOH, MLA to call the attention of the Minister in-charge Health & Family Welfare under rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in "*The Shillong Times*" dated 12<sup>th</sup> March, 2015 under the caption "*RBFY takes out black flag rally in Nongpoh*".
3. Voting on Demands for Grants.

*Dated Shillong,  
the 23<sup>th</sup> March, 2015*

*H. Myllemngap,  
Secretary,  
Meghalaya Legislative Assembly*